

**GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
DEPARTMENT FOR PROMOTION OF INDUSTRY AND INTERNAL TRADE**

LOK SABHA

**UNSTARRED QUESTION NO. 166.
TO BE ANSWERED ON MONDAY, THE 4TH FEBRUARY, 2019.**

TASK FORCE ON e-COMMERCE

**166. SHRI G. HARI:
DR. K. GOPAL:**

Will the Minister of **COMMERCE AND INDUSTRY** be pleased to state:

वाणिज्य एवं उद्योग मंत्री

- (a) whether a panel of senior bureaucrats had reviewed recommendations of a task force on e-Commerce and if so, the details thereof;
- (b) whether the Government is making efforts to hammer out consensus on the e-Commerce Policy and if so, the details thereof;
- (c) whether a task force set up for the e-Commerce had drawn criticism for its suggestions, including making necessary policy changes to enable founders of domestic e-Commerce companies to have a control even if their share holding is small, allowing foreign direct investment in e-Retailers that hold inventory of all locally produced items and asking firms to store data locally within two years and if so, the details thereof; and
- (d) whether curbs on deep discounts and bulk purchases of certain items, etc. have also been sticking points with some stakeholders and if so, the details thereof?

ANSWER

वाणिज्य एवं उद्योग मंत्रालय में राज्यमंत्री (श्री सी.आर. चौधरी)

**THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE & INDUSTRY
(SHRI C.R. CHAUDHARY)**

- (a) to (d):** A Think Tank on 'Framework for National Policy on e-Commerce' was constituted by Department of Commerce and a Task Force under the Think Tank was set up for preparing recommendations for India's National Policy on e-Commerce. Department of Commerce formulated a draft policy document titled "Electronic Commerce in India: Stakeholder Recommendations Received for a National Policy Framework" after consulting various stakeholders including concerned Ministries/ Departments, State Governments, apex industry chambers, Associations and other organizations taking into consideration their views/comments.

The views and suggestions of various stakeholders were considered while drafting the above policy document.
